

Nomination of cases by Hon'ble the Acting Chief Justice on 01.06.2016

Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	Crl. W. P. - 2227/2016 (Time Extension Application) with Nomination Application – 185346/2016	Hon'ble B. K. Narayana, J.	Writ C-II (Criminal) Section on 02.06.2016
2	Crl. W. P. - 12072/2016 (Correction Application) with Nomination Application – 185339/2016	Hon'ble B. K. Narayana, J.	Writ C-II (Criminal) Section on 02.06.2016
Hon....., J.			
3	W. P. - 26718/2016	Hon'ble M. C. Tripathi, J.	Computer Fresh Section on 01.06.2016
Appropriate Court dealing with such matters			
4	Crl. M.A. (U/S 482 Cr.P.C.) - 11195/2016 (Correction Application) with Nomination Application – 185347/2016	Appropriate Court dealing with such matters	482 Section on 02.06.2016
5	Crl. M.A. (U/S 482 Cr.P.C.) - 17173/2016 (Correction Application) with Nomination Application – 185348/2016	Appropriate Court dealing with such matters	482 Section on 02.06.2016
6	Bail – 17262/2016 (Correction Application) with Nomination Application – 185345/2016	Appropriate Court dealing with such matters	Bail Section on 01.06.2016
7	Bail – 16730/2016 (Correction Application) with Nomination Application – 185344/2016	Appropriate Court dealing with such matters	Bail Section on 01.06.2016
8	Bail – 16390/2016 (Correction Application) with Nomination Application – 185343/2016	Appropriate Court dealing with such matters	Bail Section on 01.06.2016
9	Bail – 16320/2016 (Correction Application) with Nomination Application – 185342/2016	Appropriate Court dealing with such matters	Bail Section on 01.06.2016

10	Bail – 17340/2016 (Correction Application) with Nomination Application – 185341/2016	Appropriate Court dealing with such matters	Bail Section on 01.06.2016
11	Bail – 16369/2016 (Correction Application) with Nomination Application – 185340/2016	Appropriate Court dealing with such matters	Bail Section on 01.06.2016
12	CrI. Appeal – 5037/2015 (Correction Application) with Nomination Application – 185338/2016 with CrI. Appeal – 5412/2015 with CrI. Appeal – 5568/2016 with CrI. Appeal – 237/2016	Appropriate Court dealing with such matters	Criminal Appeal Section on 02.06.2016
13	CrI. M.A. (U/S 482 Cr.P.C.) - 17447/2016	Appropriate Court dealing with such matters	Computer Fresh Section on 01.06.2016

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE

J.R.(LISTING)
02/06/2016